

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Court-II**

Appeal No.165 of 2012

Dated: 22nd November, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Powergrid Corpn. Of India Ltd.

Versus

.... Appellant (s)

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Ramnesh Jerath

Counsel for the Respondent (s)

:

None

ORDER

Mr. Ramnesh Jerath, learned advocate for the appellant submits that written submissions will be filed by him during the course of the day in the registry. He has prayed for adjournment on the ground of indisposition of his senior advocate. None appears for either of the respondents today also. Accordingly, we adjourn the hearing of the matter on **10th January, 2013.**

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

pr

